

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

Bail Appl. TMP No.150 of 2020

(OR No 02/2020 of Peruvannamuzhy Forest Station, Kozhikode)

Petitioner/Accused No 4 :-

Vasu Aged 68/2020, S/o Parameshwaran, Paruthippara,
Peruvannamuzhy-673528.

By Adv.Nidhi

Respondents:-

- 1.State of Kerala represented by the Public Prosecutor, High Court of Kerala, Ernakulam-682031.
- 2.The Range Officer, Peruvannamuzhi Forest Range, Kozhikode-673 526.

BY PUBLIC PROSECUTOR SRI.**AJITH MURALI**

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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B.A.TMP. No.150 of 2020

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Dated this the 28th day of April, 2020.

ORDER

The learned counsel for the petitioner seeks permission to withdraw the above bail application. Permission granted. The bail application is dismissed as withdrawn.

**C.S.DIAS
JUDGE**

kkj/28.4.2020